

**IN THE INCOME TAX APPELLATE TRIBUNAL
COCHIN BENCH - DB**

**BEFORE SHRI INTURI RAMA RAO, AM
AND SHRI MANU KUMAR GIRI, JM**

**ITA No. 794/Coch/2025
Assessment Year: 2017-18**

Puduppariyaram Service Co Operative Appellant
Bank Limited,
No.F 1509, Puduppariyaram P.O.,
Palakkad, vs.
Kerala- 678 731.
[PAN: AAAAP9692A]

Income Tax Officer, Ward-2, Palakkad Respondent

Assessee by: Shri Sivadas Chettor, C.A,
Revenue by: Smt. Leena Lal, Snr AR

Date of Hearing: 07.11.2025
Date of Pronouncement: 25.11.2025

ORDER

PER MANU KUMAR GIRI, JM:

These appeals filed by the assessee are directed against the order of the National Faceless Appeal Centre, Delhi ["CIT(A)" in short] dated 25.08.2025 for Assessment Year (AY) 2017-18.

2. At the outset, we note that the Id.CIT(A) has allowed all the grounds of the assessee. Ground Nos. 1 to 7, 8 and 11 as raised by the assessee are decided in favour of the assessee. Hence, there is no grievance of the assessee survived. Therefore, we dismiss the appeal.

3. In the result, appeal of the assessee is dismissed.

Order pronounced in the open court on 25th November, 2025 at
Cochin.

SD/-
(INTURI RAMA RAO)
ACCOUNTANT MEMBER

Sd/-
(MANU KUMAR GIRI)
JUDICIAL MEMBER

Cochin, Dated: 25th November, 2025
K.B

Copy to:

1. The Appellant
2. The Respondent
3. The Pr. CIT concerned
4. The Sr. DR, ITAT, Cochin
5. Guard File